

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 43
TO BE ANSWERED ON 29.11.2021**

GIG WORKERS

43. SHRI PRADYUT BORDOLOI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has State-wise data on the number of gig workers in India, if no, whether the Government intends to collect such data and if so, the details thereof;**
- (b) the status of implementation of the Code on Social Security 2020, specifying details of the provisions that have been implemented as of November 2021 and details of provisions that are pending implementation;**
- (c) the status of implementation of the Social Security Fund and other social security measures for gig and platform workers as laid out in the Code on Social Security, 2020; and**
- (d) whether the Government intends to bring gig workers under the minimum wage cover as determined by states or determine a separate, national minimum wage for gig workers and if so, details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): The provisions relating to gig and platform workers have been introduced first time in the Code on Social Security, 2020. 'Labour' is in the concurrent list and under the Labour Codes rules are required to be framed by the Central Government as well as by the State Governments. The Central Government is pursuing the State Governments to frame rules under all the Labour Codes. The Central Government has pre-published the Code on Social Security (Central) Rules, 2020 and the Code on Social Security (Employee's Compensation) (Central) Rules, 2021 for public consultations. The provisions relating to gig workers and platform workers have not come into force.

(d): The Code on Wages, 2019 envisages that all workers whether in organised sector or unorganised sector will be entitled for minimum wages. It, inter-alia, provides for fixation of minimum wages on time work basis for various wage period, namely on hourly, daily or monthly basis.
